

श्री अशु कुमारी जी
 20/11/2026

Declaration of Assets and Liabilities

Year... 25-26

I, PRAMOD KUMAR ROY, son/daughter/wife of LATE SHIVNANDNA ROY

aged 47 years, belonging to Bihar Vidhan Sabha Secretariat service and presently working as Order Paper Distributor.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Puja Devi Anshukumari Eshakumari Aditya Roy

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	5000	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	Share FD 16,000	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Sbi Lic - Annual - 16,000 yearly.	Sbi Lic - Annual - 21,000	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj Pulsar-150cc	Hero Maestro Scooty	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-20g	Gold-5g Silver-200gr.	-	-	-
(vii)	Other assets, such as values of claims / interests	Home Appliances 20000	MOBILE	MOBILE	-	-

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 11/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Maa Complex (10 Dhus)	79-DISMILL Agriculture	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Binay Vidhan Mandal Patna	10,74,000/-
	(ii) Loans from financial institutions	Union Bank of India, Samastipur, Agriculture loan (Pujara)	13,50,000/- 90,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AQJPR4212L	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature:

Name of Employee:

Designation:

Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.